

selves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1984".

MR. DEPUTY SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1984"

The motion was adopted.

PROF. MADHU DANDAVATE : Sir, for the first time the motion moved by me is adopted.

(ii) Public Accounts Committee

SHRI SUNIL MAITRA (Calcutta North East) : Sir, I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1984."

MR. DEPUTY SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1984."

The motion was adopted.

SHRI SUNIL MAITRA : Sir, I beg to move :

"That this House to do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1984 and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1984 and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

(iii) Public Undertakings Committee

SHRI MADHUSUDAN VAIRALE (Akola) : Sir, I beg to move :

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1984."

MR. DEPUTY SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1984."

The motion was adopted.

SHRI MADHUSUDAN VAIRALE : Sir, I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1984 and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1984 and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

(iv) Committee on Welfare of Scheduled Castes and Scheduled Tribes

SHRI A. C. DAS (Jajpur) : Sir, I beg to move :

"That the members of this House do proceed to elect in the manner required by sub rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 1984."

MR. DEPUTY SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled

Tribes for the term beginning on the 1st May, 1984."

The motion was adopted.

SHRI A. C. DAS : Sir, I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st May, 1984, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st May, 1984, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

13.32 hrs.

MATTERS UNDER RULE 377

MR. DEPUTY SPEAKER : We now take up matters under Rule 377

(i) Relaxations in Wild Life Preservation Act and New Forest Act help Farmers.

PROF. NARAIN CHAND PARASHAR (Hamirpur) : Sir, the stringency of the Wild Life Prevention Act and the New Forest Act has resulted in considerable harassment to the farmers in various parts of the country in general and hill States in particular. They find it extremely difficult to protect their crops even from wild animals which roam into the fields from the nearby jungles. The new regulations prohibit the farmers even to move about with loaded weapons and have extreme